

[English]

SHRI NIRMAL KANTI CHATTERJEE (Dumdum): I am on a point of order. I dare raise it because he belongs to our party. I have seen that again and again, from different sections of the house various things are displayed in the House which is highly objectionable in terms of our rules. I am mentioning this case in particular because he belongs to my party. Nobody will object to this. On the other day ahirts were displayed from this side and from that side on another side again shirts were displayed. I distinctly remember that when I was a Member of the other House I was asked to apologise next morning by the Chair.

Now, perhaps in our very democratic mood in the House bordering on anarchy, we are permitting all these things. Perhaps this is due to ignorance also. I, therefore, humbly submit to you, that for refreshing the memory of all the Members of the House, in the bulletin let it be mentioned that no such physical things can be displayed here inside the House; and tomorrow something else may be displayed. So, in order to make this humble submission to you I have stood up. I have completed my statement. Thank you.

SHRI SONTOSH MOHANDEV (Tripura West): One of the present Ministers Prof. Madhu Dandavate once exhibited a revolver in the House. Where was this theory then? Nothing was done. No apology was tendered.

SHRI NIRMAL KANTI CHATTERJEE: My point, is, what should be done?

SHRI KAMAL CHAUDHRY (Hashiarpur): Why did he mention about Rajya Sabha?

MR. DEPUTY-SPEAKER: Why are you talking across, Mr. Kamal Chaudhry? The point is very well taken. I know that the hon. Member also knows it. It is not necessary for us to inform him about it. But even though it is not in order we will take it in good spirit and we will think that the Member will not do it in the future, and we will stop it here only. It is

no necessary to circulate anything. It is already in the papers. The hon. Member is a quite responsible member. He has been behaving properly. Sometimes, if he has done it, he has not said it with any bad intention. Now, Shri P.C. Thomas.

SHRI SHOPAT SINGH MAKKASAR: You give him permission to sue me.

MR. DEPUTY-SPEAKER: Now, that is crossing the limits. I have objection to your doing it. Yes, Mr. Thomas.

(vii) **Need to develop the hilly areas of Melukavu in Meenachil Taluk in Kottayam district of Kerala** (MUV 377)

SHRI P.C. TOMAS (Muvattupuzha): The hilly areas of Melukavu in Mecanachil Taluk in Kottayam district in Kerala thickly inhabited by hill tribes is in a deplorable condition due to scarcity of road facilities. I request the Government to sanction funds from the Central Road funds and/or any other schemes for developing this area by construction of proper roads connecting areas like Nellappara, Kolani, Mechal, Erumapra, etc. This will be a great relief to the economically backward thickly populated hill tribe area.

(viii) **Need to revive M/s Bengal Enamel Works Ltd, West Bengal** (MUV 377)

DR. DEBIPROSAD PAL (Calcutta North West): M/s. Bengal Enamel Works Ltd. in West Bengal which was established with active guidance, support and co-operation from the late Acharya P.C. Roy during the "Swadesh Movement" in the year 1921 is lying closed though the expert committee has found the factory is a viable company. It has caused hardship to workers and more than twenty workers have committed suicide to avoid starvation. There is immediate need to look into the proposal already forwarded to the Ministry of Industry for revival of the Company. The revival of the company would provide work to thousands of starving work-